

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1198 OF 2019
IN DFR NO. 2171 OF 2019**

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

MB Power (Madhya Pradesh) Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar
Ms. Himangini Mehta

Counsel for the Respondent (s) : Mr. Ravi Kishore for R-4

Ms. Suparna Srivastava for PGCIL

ORDER

Appellant to complete service of notice to unserved Respondents
within two weeks.

List the matter on **03.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**